

**GOVERNMENT OF INDIA
MINISTRY OF AYURVEDA, YOGA & NATUROPATHY,
UNANI, SIDDHA AND HOMOEOPATHY
(AYUSH)**

**LOK SABHA
UNSTARRED QUESTION NO. 2172
TO BE ANSWERED ON 23RD SEPTEMBER, 2020**

YOGA AND NATUROPATHY BILL

2172. SHRI RAJU BISTA:

Will the Minister of **AYURVEDA, YOGA AND NATUROPATHY, UNANI, SIDDHA AND HOMOEOPATHY (AYUSH)** be pleased to state:

(a) whether the opinions/suggestion of Yoga- Naturopathy experts had been sought by the Government while drafting the proposed Yoga- Naturopathy Bill as per the assurance given by Government during passing of National Commission for Indian Systems of Medicines (NCIM) Bill, 2019 to bring about an independent Bill for Yoga and Naturopathy;

(b) if so, the details thereof and if not, the reasons therefor; and

(c) the details of the proposals of the Government for the registration of such persons who have been practicing Naturopathy/graduates in Naturopathy?

**ANSWER
THE MINISTER OF HEALTH AND FAMILY WELFARE
(DR. HARSH VARDHAN)**

(a) & (b): The Central Government had entrusted the review of Homoeopathy Central Council (HCC) Act, 1973 and Indian Medicine Central Council (IMCC) Act, 1970 to a Committee Chaired by Vice-Chairman, NITI Aayog in the year 2016. The Committee consulted with the State/UTs and sought views and suggestions of eminent medical professionals, experts in the fields of public health, former Secretaries (Department of AYUSH), Presidents/ Vice- President/Members of the CCIM, CCH, concerned system, lawyers etc. A large number of representations were also received from public suggesting their views, which have been duly considered by the Committee while drafting the three Bills, namely (1) The National Commission for Indian System of Medicine, (NCIM) Bill, 2018, (2) The National Commission for Homoeopathy, (NCH) Bill, 2018 and (3) The National Commission for Yoga and Naturopathy Bill, 2018.

(c): At present, there is no Central legislation to regulate the education and practice of Naturopathy. However, a Naturopathy Certification Board was constituted by the Ministry in February, 2020 to look after the registration of Naturopathy professionals.